

## AUSTRALIA-INDIA JOINT VENTURES

\*45. DR. R. K. CHAKRABARTI:  
SHRI K. B. CHETTRI:  
SHRI SARDAR AMJAD  
ALI:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have examined the probabilities of Australia-India joint ventures; and

(b) if so, the details in this regard?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

Hon'ble members have presumably in mind joint ventures in Australia. A proposal for the manufacture of carbon and graphite products has been approved in principle by the Government of India.

Australia has been collaborating with Indian industry in the manufacture in India of Diamond Drilling Bits, Thin Walled Bearings, Furnaces, Cycle Tyres and Tubes, Machine Tools, Plastic Battery Separators, Taximeters, Slaughter House Equipment, Conveyors, Welding Electrodes, Chemicals having plastic base, Razor Blades, Food machinery Equipment, Aluminium Winders, Crankshaft Grinders, Printing Machinery, Ceramic Machinery, etc.

## VILLAGE SITUATED WITHIN DELHI AIRPORT AREA

\*46. SHRI K. B. CHETTRI:  
DR. R. K. CHAKRABARTI:  
SHRI SARDAR AMJAD ALI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a village called Manglapuri is situated in between the two runways of the Delhi airport and is a perpetual danger for safety of the air traffic and safe landing of aircraft; and

(b) if so, the steps taken by Government to shift the population of the village elsewhere?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The village is situated between the two runways and action is being taken to shift the villagers elsewhere.

(b) An estimate of expenditure amounting to Rs. 3,81,300 has been sanctioned for acquisition of land and for rehabilitating the villagers of Manglapuri in village Sultanpur. The Delhi Administration have, however, decided to rehabilitate the villagers in Palam village instead of Sultanpur. The estimate worked out by the Delhi Administration to shift the villagers is at present under the examination of the International Airports Authority of India in consultation with the Delhi Administration.

## TAKE OVER OF IMPORT TRADE OF DRY FRUITS

\*47. SHRI JAGDISH PRASAD  
MATHUR:  
SHRI DHARAMCHAND JAIN:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government propose to take over the import trade of dry fruits, and constitute a corporation for handling the trade; and

(b) if so, what steps have so far been taken in this regard?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA): (a) and (b) The proposal to take over the import of dry fruit and to set up a Corporation to handle the trade is being processed.

## EXPORT OF FILMS BY IMPEC

\*48. SHRI S. B. BOBDEY:  
SHRI A. G. KULKARNI:  
SHRI V. R. PARASHAR:  
SHRI VENIGALLA SATYA-  
NARAYANA:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any export of Cinema films was made by the Indian Motion